

Serial  
No. of  
Order

Date of  
Order

Order with Signature

6.

06 <sup>09</sup>/<sub>2000</sub>

Heard Mr. G. Rath, learned  
Counsel for the petitioners  
and Mr. A. Rontrey, learned  
Asc. for respondents.  
Hearing is concluded.  
posted to 20.10.2000 for  
pronouncement of orders.

For hearing  
counter not  
filed.  
(D-12 matters)  
Pat  
4/4 8 each

A copy of  
the order  
dt. 2-4-96 may  
be given to  
the Mr. Akhaya  
Ku. Mishra, Asc.

Vice-Chairman  
6/9.  
Member (J)

Pat  
10/4  
10.04/5

7

20.10  
2000

As per order dated 20.10.2000  
passed in O.A. 606/95. This O.A.  
is dismissed, but no order as to  
costs.

Vice-Chairman  
20/10  
Member (J)

Received Copy  
Axoss  
Asc

m.p. 38212000  
For counter.

11. Copy not yet  
1 For and  
31.72

Copy of order  
may be sent to  
the court  
Sohul. 22/10/2000  
S. S. S.